

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/294(KB)2021  
IA(I.B.C)/1259(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances via video conference/physically**

Mr. Debnath Ghosh, Adv. ] For the Applicant in IA(I.B.C)/1259(KB)2024  
Ms. Ramya Hariharan, Adv. ]  
Ms. Asmita Rakkecha, Adv. ]  
Mr. Soumyajit Saha, Adv. ]  
  
Mr. Rishav Banerjee, Adv. ] For the Respondent Nos. 3 & 4 in  
Mr. Rajarshi Banerjee, Adv. ] IA(I.B.C)/1259(KB)2024

**ORDER**

1. Ld. Counsel on both sides Present.
2. **IA(I.B.C)/1259(KB)2024**
  - i. Ld. Counsel for the Respondents submits that Reply Affidavit has not been filed.
  - ii. Let the same be done within 7 days, failing which, appropriate orders would be passed on the next date of hearing.
  - iii. List the matter on **25/07/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**